

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 22 OF 2016 &
IA NOS. 55, 57 & 115 OF 2016**

Dated: 31st May, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

SunE Solar B. V **Appellant(s)**
Versus
Delhi Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Aditya K. Singh

Counsel for the Respondent(s) : Mr. Nikhil Nayyar
Mr. Dhananjay Baijal for R-1
Ms. Malavika Prasad for R-2 & 3

ORDER

We have heard learned counsel for the parties.

Judgment is Reserved. Learned counsel for the appellant may file additional written submissions on or before 04.06.2018 after serving copy on the other side.

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**

ts/tpd